

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

Original Application No.180/00203/2020

Wednesday, this the 20th day of January, 2021

C O R A M :

**HON'BLE Mr.P.MADHAVAN, JUDICIAL MEMBER
HON'BLE Mr.K.V.EAPEN, ADMINISTRATIVE MEMBER**

Bhaskaran K
Son of Raman, aged 50 years
Postman, Pariyaaram Post Office
Kannur Division
residing at Kundathil House
Kodayakkara, Eraman P.O, Payannur, Kannur – 670 307

...Applicant

(By Advocate Mrs.Rekha Vasudevan)

versus

1. Union of India, represented by the Secretary to Government of India
Ministry of Communications & IT, Department of Posts
New Delhi – 110 001
2. The Director (DE) , Directorate of Postal Service, Dak Bhavan
Sansad Marg, New Delhi – 110 001
3. The Chief Post Master General
Department of Posts, Kerala Circle
Thiruvananthapuram – 695 033
4. The Assistant Director (Mails) and Link Office to AD (Rectt)
Office of the Chief Post Master General, Department of Posts
Kerala Circle, Thiruvananthapuram – 695 033

5. Mukesh M, S/o.Muraleedharan Nair, aged 29 years
M.T.S, Sasthamcotta P.O,
Kollam 690521, residing at Makesh Bhavanam
Poruvazhy North
Chathakulam, Kollam – 690 520
Mob No.9995824436

6. Andrew Jacob Pereira, aged 55, S/o.Joseph Pereira
Mail Guard, HRO, RMS EK Division, Kochi – 682 011
Residing at Kalavara Parambil, Muppathadam P.O
Aluva – 683 110
Ph. No.9847772533

7. Bindu V.G, aged 36, W/o.Biju M
Mail Guard, HRO, RMS EK Division,
Kochi – 682 011
Residing at Mulamthanathu House
Chirakkadavu East P.O
Chirakkadavu – 686 520, Ph. No.9497663569

....Respondents

(By Advocate : Mr.C.Rajendran, SCGC for R 1-4, Mr.Vishnu S Chempazhanthiyil for R 5-7)

This application having been heard on 20.1.2021, this Tribunal on the same day delivered the following :

ORDER (ORAL)

HON'BLE Mr.P.MADHAVAN, JUDICIAL MEMBER

Both sides present. Counsel for the respondents present and he has produced the result of the examination in a sealed cover. Sealed cover opened in the open court and it is seen that the applicant is not successful in the examination.

2. Counsel for the applicant submits that she is not pressing the Original Application. Hence the Original Application is dismissed as not pressed. No costs.

(K.V.EAPEN)
ADMINISTRATIVE MEMBER

(P.MADHAVAN)
JUDICIAL MEMBER

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List of Annexures

Annexure A1 - True copy of the Department of Posts (Postal Assistant and Sorting Assistants Group C Non-Gazetted) Recuritment Rules, 2015

Annexure A2 - True copy of the notification no.Rectt/10-3/2019 dated 5.8.2019

Annexure A3 - True copy of the interim order dated 01.01.2020 in O.A 956 of 2019 of this Hon'ble Tribunal

Annexure A4 - True copy of the relevant pages of the notification No.Rectt/10-3/2019 dated 28.1.2020

Annexure A5 - True copy of the interim order dated 7.2.2020 in O.A 956 of 2019 of this Hon'ble Tribunal

Annexure R1 - A true photocopy of the letter No.04-08/2019-SPN-1 dated 26.7.2019

Annexure R2 - A true photocopy of the letter No.Rectt/10-6-/2019 dted 13.4.2020

Annexure R3 - A true photocopy of the judgment dated 24.6.2020 in OP(CAT) No.72/2020

Annexure M.A 1 - A true photocopy of the interim order dated 1.1.2020 in O.A 956/2019

Annexure M.A 2 - A true photocopy of the interim order dated 29.10.2019 in O.A 762/2019

Annexure M.A 3 - A true photocopy of the order dated 7.2.2020 in M.A 102/2020 in O.A No.956/2019

Annexure M.A 4 - A true photocopy of the order dated 7.2.2020 in M.A No.108/2020 in O.A No.762/2019

Annexure M.A 5 - A true copy of the judgment dated 24.6.2020 of the Hon'ble High Court of Kerala in OP(CAT) 76/2020 OP(CAT) 81/2020 and OP(CAT) 72/2020.///